

13.5.1993

O.A 2641/90

Present: Shri Ashok Aggarwal, Counsel for the petitioner.

Ms Jitender Gauba for the respondent.

Shri Ashok Aggarwal, learned counsel for the petitioners states that the services of the petitioners have been regularised. He prays that he may be permitted to withdraw this application. This application is dismissed as withdrawn.

Adige
(S.R. Adige)
Member(A)

'SRD'

Garg
(S.K. Dhaon)
Vice Chairman(J)